

(3)

01-06-2000

Hon'ble Mr. S. Biswas, A.M.

Sri S.K. Misra, counsel for the applicant.

Heard the counsel for the applicant. He wants disposal of petition at the admission stage, saying that his representation dt. 13-4-2000 pending before respondent No. 2 against the impugned transfer order dt. 7-4-2000. Since the applicant has not come to this Tribunal after exhausting the appeal channel, The D.A. is disposed of with the direction ^{to} of respondent No. 2 to dispose of his representation dt. 13-4-2000 by passing a speaking order as per rules within 4 weeks.

No cots.

S. D.
A.M.

A.A./